

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00661/2018

Jabalpur, this Friday, the 20th day of July, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Amol Sherkhane S/o Sambhaji Sherkhane, aged 32 years, Occupation Service, R/o Plot No.B/36, Sainagar, Near Omkar Nagar Square, Manewada Ring Road, Nagpur-440027, Office Address – RITES Limited, Central Region, 50, Expansion Building, Bhilai Steel Plant, Bhilai - 490001

-Applicant

(By Advocate – Shri Satyendra Prasad Dubey)

V e r s u s

1. Union of India, Ministry of Railways through its Secretary, Room No.239, Rail Bhawan, Raisina Road, CP, New Delhi – 110001.
2. RITES Limited (Rail India Technical and Economic Services) through its Chairman & Managing Director, RITES Bhawan, Plot No.1, Sector – 29, Gurgaon, Haryana – 122001.
3. Additional General Manager (Personnel), RITES Limited, RITES Bhawan, Plot No.1, Sector – 29, Gurgaon, Haryana – 122001.
4. Disciplinary Authority & Additional General Manager (Co-ordination), Shri H.S. Nayak, RITES Limited, Central Region, 50, Expansion Building, Bhilai Stell Plant, Bhilai – 490001.
5. Enquiry Officer & Senior Deputy General Manager, Shri Sudhir Hari, RITES Limited, RITES Bhawan, Plot No.1, Sector – 29, Gurgaon, Haryana - 122001

-Respondents

(By Advocate – Shri A.S. Raizada for respondent No.1)

O R D E R (O R A L)**By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to approach the appropriate forum.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**

am/-

**(Navin Tandon)
Administrative Member**